

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS : DELHI

ORDER

The following posting/transfer is hereby made with immediate effect, as under :-

| Sl. No. | Name & Employee Code of the Official | From | To |
|---------|--|---|--|
| 1. | Sh. Arvind Singh Rawat EC. No. 3027 | Personal Assistant posted in the Court of Ms. Prigya Gupta, ASCJ-JSCC-GJ, East District, Karkardooma court, Delhi. | Personal Assistant in the Court of Sh. Sanatan Prasad, Additional District Judge, East District, Karkardooma Courts, Delhi |
| 2. | Ms. Kalpana EC. No. 12811 | Personal Assistant posted in the Court of Sh. Sanatan Prasad, Additional District Judge, East District, Karkardooma Courts, Delhi | Personal Assistant in the Court of Ms. Prigya Gupta, ASCJ-JSCC-GJ, East District, Karkardooma court, Delhi |

Note: Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

Signature
of the
Principal District & Sessions Judge

(Sanjay Garg-I)

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 5703-3114/Admn. I(East)/KKD/Delhi

Dated : 26/05/2023

Copy forwarded for information and necessary action to:

1. The Principal District and Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Officer Concerned.
4. The Administrative Officer (Judl.)/In-charge, Admn.-I, Tis Hazari Courts, Delhi.
5. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
6. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
7. The Officials concerned.
8. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
9. Ld. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
10. For uploading on LAYERS.
11. PS to Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
12. The concerned file.

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.